

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH (COURT II)

6(ND)16

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL
BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.04.2019**

**NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal
Pvt. Ltd. & ors.**

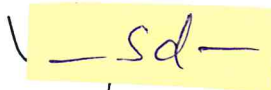
SECTION OF THE COMPANIES ACT: 397/398

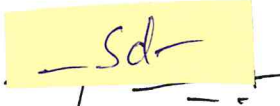
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Shreshth Nanda, Advocate for the Petitioner

ORDER

The matter is part heard. Be listed before the Regular Bench on 16th July, 2019.


**(V. K. Subburaj)
Member (T)**


**(Dr. Deepti Mukesh)
Member (J)**